

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 54 of 2016 (SZ)

Applicant(s)

Suo Motu based on the news item
Published in "The Hindu" dated
08.03.2016 titled "Lake in heart of
Bengaluru City turns graveyard for Fish.

Vs.

Respondent(s)

Government of Karnataka rep by its Chief
Secretary, Bengaluru, and others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s Devraj Ashok for R1 & R2
M/s M.R. Gokul Krishnan for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.05.2019 No representation, For reply of R1 and R2 call on 11.07.2019. (Tmt.S. Meenakumari) Registrar